

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 06.05.2022 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Admission (Fresh Cases)**

| <b>S. No.</b> | <b>Case No.</b>                             | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>   |
|---------------|---|--|-------------------------------|--|
| 1.            | Comp. App. (AT)<br>(Ins) No. 377 of<br>2022 | Puneet Aggarwal<br>Vs.<br>Manish Kumar & Ors.  | Anurag Ojha                   | Sunil Kr. Jain-R1 & R2<br>Priyanka Chouhan-R3                                  |
| 2.            | Comp. App. (AT)<br>(Ins) No. 383 of<br>2022 | Shailesh Verma<br>Resolution Professional of Lavasa<br>Corporation Ltd., DASVE Convention<br>Center Ltd., Warasgaon Assets<br>Maintenance Ltd., DASVE Retail Ltd.,<br>and Warasgaon Power Supply Ltd.<br>Vs.<br>Maharashtra State Electricity<br>Distribution Company Ltd. | Ajoy Roy                      | Ramni Taneja<br>Kiran Gandhi<br>Aakash Kothari                                 |
| 3.            | Comp. App. (AT)<br>(Ins) No. 416 of<br>2022 | Shalini Sharma<br>Ex-Director Explo Media Pvt. Ltd.<br>Vs.<br>T & D Hospitality India LLP  | Anand Mishra                  | Bharat Arora   |
| 4.            | Comp. App. (AT)<br>(Ins) No. 470 of<br>2022 | Vipul Himatlal Shah & Anr.<br>Vs.<br>Teco Industries & Anr.  | Natasha D. Shah               | Pranati Bhatnagar<br>Gaurav Nair-R1<br>Dilipkumar N. Jagad<br>Aditya Udeshi-R2 |
| 5.            | Comp. App. (AT)<br>(Ins) No. 499 of<br>2022 | Stressed Assets Stabilization Fund<br>(SASF)<br>Vs.<br>Piyush Periwal & Ors.   | Sidhartha Barua               |  |
| 6.            | Comp. App. (AT)<br>(Ins) No. 500 of<br>2022 | Sunil Kumar Rajan<br>Vs.<br>Brijesh Singh Bhaduriya<br>Interim Resolution Professional of Wog<br>Technologies Pvt. Ltd. & Ors.   | Akanksha Vasudeva             |  |

**For Admission (After Notice)**

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|-----|--|--|------------------|---|
| 7.  | Comp. App. (AT)<br>(Ins) No. 1113 of<br>2020 | Madhya Pradesh Paschim Kshetra<br>Vidyut Vitaran Co. Ltd.<br>Vs.<br>Jagdish Kumar & Anr.             | Manu Aggarwal    | Mrinali Prasad-R1   |
| 8.  | Comp. App. (AT)<br>(Ins) No. 401 of<br>2021  | CA Nirav Anupam Tarkas Liquidator,<br>Stratus Food Pvt. Ltd.<br>Vs.<br>HDFC Bank Ltd. & Ors.         | Karan Valecha    | Maulik Nanavati<br>Aastha Mehta-R2                                    |
| 9.  | Comp. App. (AT)<br>(Ins) No. 934 of<br>2021  | Kishor K. Lonkar<br>Vs.<br>Hindustan Antibiotics Ltd.  | Pratiksha Sharma | Deendayal G<br>Dhanure  |
| 10. | Comp. App. (AT)<br>(Ins) No. 990 of<br>2021  | Gajendra Investment Ltd.<br>Vs.<br>Bleu Noir Infrastructure Development<br>Pvt. Ltd.                 | Anuj P. Agarwala | Malak Bhatt<br>Rajat Bector   |
| 11. | Comp. App. (AT)<br>(Ins) No. 1029 of<br>2021 | Indiabulls Distribution Services Ltd.<br>Vs.<br>Xrbia Chakan Developers Pvt. Ltd.<br><br><b>With</b> | Saurabh Jain     | Srishti Prabhakar<br>Saurabh Ajay Gupta                               |
| 12. | Comp. App. (AT)<br>(Ins) No. 1030 of<br>2021 | Indiabulls Distribution Services Ltd.<br>Vs.<br>Xrbia Developers Ltd.<br><br><b>With</b>             | Saurabh Jain     | Srishti Prabhakar   |
| 13. | Comp. App. (AT)<br>(Ins) No. 1031 of<br>2021 | Indiabulls Distribution Services Ltd.<br>Vs.<br>Xrbia Abode Developers PVt Ltd.<br><br><b>With</b>   | Saurabh Jain     | Saurabh Ajay Gupta  |
| 14. | Comp. App. (AT)<br>(Ins) No. 1032 of<br>2021 | Indiabulls Distribution Services Ltd.<br>Vs.<br>Xrbia Developers Ltd.<br><br><b>With</b>             | Saurabh Jain     | Srishti Prabhakar   |
| 15. | Comp. App. (AT)<br>(Ins) No. 1033 of<br>2021 | Indiabulls Distribution Services Ltd.<br>Vs.<br>Xrbia Warai Developers Pvt. Ltd.                     | Saurabh Jain     | Saurabh Ajay Gupta  |
| 16. | Comp. App. (AT)<br>(Ins) No. 1065 of<br>2021 | One City Infrastructure Pvt. Ltd.<br>Vs.<br>Haryana Telecom Ltd. & Anr.                              | Aakash Khattar   | Abhishek Anand<br>Viren Sharma<br>Kunal Godhwani-R1<br>Abhijeet Sinha |
| 17. | Comp. App. (AT)<br>(Ins) No. 27 of<br>2022   | MSTC Ltd.<br>Vs.<br>Crest Steel & Power Ltd. & Ors.<br><br><b>With</b>                               | Pallavi Pratap   | Aakarshan Sahay<br>Daman Singh  |

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| 18. | Comp. App. (AT)<br>(Ins) No. 913 of<br>2021                                      | MSTC Ltd.<br>Vs.<br>Crest Steel & Power Pvt. Ltd.   | Pallavi Pratap  | Nishtha Sachdeva   |
| 19. | Comp. App. (AT)<br>(Ins) No. 21 of<br>2022                                       | S. Chandriah<br>Vs.<br>Sunil Kumar Agarwal<br>RP of Digjam Ltd. & Ors.<br><br><b>With</b>                       | Ravi Raghunath  |  |
| 20. | Comp. App. (AT)<br>(Ins) No. 22 of<br>2022                                       | S. Chandriah<br>Vs.<br>Sunil Kumar Agarwal<br>RP of Digjam Ltd.   | Ravi Raghunath  |  |
| 21. | Comp. App. (AT)<br>(Ins) No. 83 of<br>2022                                       | Krishna Infosolutions Pvt. Ltd.<br>Vs.<br>Anil Anchalia<br>Resolution Professional of Atlantic<br>Projects Ltd. | Aditi Sharma    | Anil Anchalia-RP   |
| 22. | Comp. App. (AT)<br>(Ins) No. 229 of<br>2022                                      | Maharashtra State Electricity<br>Distribution Company Ltd.<br>Vs.<br>Parth Engineering and Company              | Samir Malik     | Ayush J Rajani<br>Khushboo J Rajani                      |
| 23. | Comp. App. (AT)<br>(Ins) No. 280 of<br>2022                                      | Sana Realtors Pvt. Ltd.<br>Vs.<br>Udeeksha Nangia   | Roohe Hina Dua  | Kabir Harpalani<br>Dheeraj Gupta                         |
| 24. | Comp. App. (AT)<br>(Ins) No. 320 of<br>2022 & I.A. No.<br>1066 & 1082 of<br>2022 | Dolphin Vintrade Pvt. Ltd.<br>Vs.<br>Ashray Vyapaar Pvt. Ltd. & Anr.  | Arjun Aggarwal  | Shivkrit Rai<br>Ankit Kohli                              |
| 25. | Comp. App. (AT)<br>(Ins) No. 332 of<br>2022                                      | Manish Kumar<br>Shareholder of Hind Syntex Ltd.<br>Vs<br>Dena Bank & Anr.                                       | Aastha Mehta    |  |
| 26. | Comp. App. (AT)<br>(Ins) No. 333 of<br>2022                                      | Sanjay Chaturvedi<br>Vs.<br>Shamken Cotsyn Ltd. & Ors.  | Arun Saxena     | Dinkar Singh<br>Gagar Garg<br>Rohit Singh-R3             |
| 27. | Comp. App. (AT)<br>(Ins) No. 362 of<br>2022                                      | K.V. Jayaprakash<br>Vs.<br>State Bank of India & Anr.   | Siddharth Sinha | Rajiv S Roy<br>Avrojoyoti Chatterjee<br>Satyam Saxena-R1 |
| 28. | Comp. App. (AT)<br>(Ins) No. 363 of<br>2022<br><br><b>(With Defects)</b>         | Zexus Air Service Pvt. Ltd. & Anr.<br>Vs.<br>Capt. Samuel Tarig Omer Ahmad                                      | Aman Vachher    | Akanksha Mathur-IRP<br>Shoaib Alam                       |

**For Hearing**

|            |  |  |                 |  |
|------------|--|--|-----------------|--|
| <b>29.</b> | Comp. App. (AT)<br>(Ins) No. 533 of<br>2019                            | MSTC Ltd.<br>Vs.<br>SPS Steel Rolling Mills Ltd. & Ors.  | Pallavi Pratap  | Charu Bansal<br>Vaijayant Paliwal<br>Nikhil Mathur-R2<br>Anup Kumar-R3                                 |
| <b>30.</b> | Comp. App. (AT)<br>(Ins) No. 34 of<br>2021                             | Shivashakti Elmech Pvt. Ltd.<br>Vs.<br>Shiv Nandan Sharma & Anr.<br>Resolution Professional<br>Drake & Scull Water & Energy India<br>Pvt. Ltd. | Iswar Mohapatra | Rohit Khanna-R1<br>Shiv Nandan Sharma-<br>R1<br>Nikhil Kohli-R2  |
| <b>31.</b> | Comp. App. (AT)<br>(Ins) No. 967 of<br>2021                            | Babulal Aggarwal<br>Director of Drishti India Ltd.<br>Vs.<br>Manish Kumar & Ors.   | S. Premchandra  | Sunil K Jain-R1<br>Priyanka Chouhan-R3   |
| <b>32.</b> | Comp. App. (AT)<br>(Ins) No. 1059 of<br>2021 & I.A. No.<br>310 of 2022 | Jain International Trade Organization<br>Vs.<br>Udupi Vasudev Ganesh Naik<br>Liquidator of P & S Jewellery Ltd.<br><br><b>With</b>             | Geetika Sharma  | Aalisha Sharma<br>Nishit Dhruva<br>Prakash Shinde<br>Kaushal Parsekar<br>Abhijeet Sinha-<br>Intervenor |
| <b>33.</b> | Comp. App. (AT)<br>(Ins) No. 1096 of<br>2021                           | Hitesh Vasantlal Bhanushali & Ors.<br>Vs.<br>Udupi Vasudev Ganesh Nayak<br>The Liquidator P & S Jewellery Ltd.                                 | Gaurangi Patil  | Udupi Vasudev<br>Ganesh Naik   |

**02:00 PM****In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)****For Hearing**

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| <b>34.</b> | Comp. App. (AT)<br>(Ins) No. 222 of<br>2021 & I.A. No.<br>1819 of 2021<br><br><b>(PH)</b> | Advance Engineering Services<br>Vs.<br>The Baroda Rayon Corporation Ltd. | Jayesh Desai | Manu Aggarwal |
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By order of Hon'ble Chairperson  
-sd/-  
Registrar